

Dr. Aditi Choudhary

DHJS

Director (Academics)  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
011-28036501 (O)  
011-20892191 (O)  
011-28036687 (Fax)  
Email: dja@nic.in

No. DJA/Trg./Ex-03/OC-DHJS(Promotion)/Batch-XIII/1709/2023/2888 08<sup>th</sup> July, 2023

- To:
1. The Principal District & Sessions Judge, Central, THC.
  2. The Principal District & Sessions Judge, New Delhi, PHC.
  3. The Principal District & Sessions Judge, South, Saket.
  4. The Principal District & Sessions Judge, West, THC.
  5. The Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), RADC.
  6. The Principal Judge, Family Courts (HQs), South-West, Dwarka.

Sub.: Court Attachment of Trainee Officers of DHJS in District Courts w.e.f. 11<sup>th</sup> July to 18<sup>th</sup> July, 2023 (except for 15<sup>th</sup> July, 2023).

Respected Sir/Madam,

A batch of 03 (three) newly appointed/promoted Officers to DHJS have joined Delhi Judicial Academy for their four weeks Orientation Course. As per the approved training module of the Orientation Course, the Judicial Officers under training are required to undergo Practical Training in the District Courts.

Therefore, it is requested that the aforesaid newly promoted Officers of DHJS (under training) may kindly be attached as per schedule enclosed as Annexure 'A' w.e.f. 11<sup>th</sup> July to 18<sup>th</sup> July, 2023 (except for 15<sup>th</sup> July, 2023).

The Mentor Judicial Officers be also requested to interact and suitably guide the Trainee Judicial Officers about the issues and challenges faced by them in their respective jurisdictions.

If the Mentor Judicial Officer with whom the Trainee Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the Trainee Officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judicial Officer is transferred, the Trainee Officer may be attached with the successor Judicial Officer. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,


Encl.: As above

No. DJA/Trg./Ex-03/OC-DHJS(Promotion)/Batch-XIII/1709/2023/

Copy for information to:

The Trainee DHJS Officers (on promotion).

Yours sincerely,

  
(Dr. Aditi Choudhary)  
08<sup>th</sup> July, 2023

(Dr. Aditi Choudhary)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)


TIS HAZARI COURT: DELHI

No. 51358-366 /JOTP/Gaz./2023

Dated, Delhi the 10 JUL 2023

As directed copy of letter No. DJA/Trg./Ex-03/OC-DHJS (Promotion)/Batch-XIII/1709/2023/2888 dated 08.07.23 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The P.S. to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAWERS for uploading the same.

  
(Kavari Baweja)

District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.

**Court Attachment of Trainee Judicial Officers of DHJS on Promotion  
w.e.f. 11<sup>th</sup> July to 18<sup>th</sup> July, 2023 (except for 15<sup>th</sup> July, 2023)**

Sl. No.	Name of Trainee Officer	Name of Mentor Judicial Officer	Court Complex	Date of Attachment
1	Mr. Kapil Kumar	Mr. Mohd Farrukh	Special Judge (PC Act) (CBI) Rouse Avenue	11 <sup>th</sup> July, 2023
		<del>Mr. Ashutosh Kumar</del>	PO MACT <del>Central, THC</del>	12 <sup>th</sup> July, 2023
		<del>Mr. Vinay Singhal</del>	ASJ (Electricity) <del>Central, THC</del>	13 <sup>th</sup> July, 2023
		Mr. Harish Kumar	Judge, Family Court New Delhi, PHC	14 <sup>th</sup> July, 2023
		<del>Mr. Sunil Kumar</del>	Special Judge (NDPS) <del>Central, THC</del>	17 <sup>th</sup> July, 2023
		Ms. Monika Saroha	POLC Rouse Avenue	18 <sup>th</sup> July, 2023
2	Mr. Shirish Aggarwal	Mr. Arun Bhardwaj	Special Judge (PC Act) (CBI) Rouse Avenue	11 <sup>th</sup> July, 2023
		Mr. Tarun Yogesh	POLC Rouse Avenue	12 <sup>th</sup> July, 2023
		<del>Mr. Vikrant Vaid</del>	Special Judge (Electricity Court) <del>Central, THC</del>	13 <sup>th</sup> July, 2023
		Mr. Sudhir Kumar Sirohi	Special Judge (NDPS) New Delhi, PHC	14 <sup>th</sup> July, 2023
		<del>Mr. Ashutosh Kumar</del>	PO MACT <del>Central, THC</del>	17 <sup>th</sup> July, 2023
		Mr. Rakesh Kumar Rampuri	Special Judge (NDPS) West, THC	18 <sup>th</sup> July, 2023
3	Ms. Sheetal Chaudhary Pradhan	Ms. Geetanjali Goel	Special Judge (PC Act) (CBI) Rouse Avenue	11 <sup>th</sup> July, 2023
		Ms. Monika Saroha	POLC Rouse Avenue	12 <sup>th</sup> July, 2023
		Mr. Vivek Kr. Gulia	ASJ (Electricity) South, Saket	13 <sup>th</sup> July, 2023
		Ms. Shefali Barnala Tandon	PO MACT New Delhi, PHC	14 <sup>th</sup> July, 2023
		Mr. Sudhir Kumar Sirohi	Special Judge (NDPS) New Delhi, PHC	17 <sup>th</sup> July, 2023
		Mr. Harish Kumar	Judge, Family Court New Delhi, PHC	18 <sup>th</sup> July, 2023